GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

LOK SABHA

STARRED QUESTION NO.: 266
(TO BE ANSWERED ON THE 18th December 2025)

EXPANSION OF AIR CONNECTIVITY UNDER UDAN SCHEME

266. SHRI ZIA UR REHMAN
Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government proposes to expand regional air connectivity under Ude Desh ka Aam Naagrik (UDAN) scheme in underserved districts of the country including the districts of Western Uttar Pradesh and if so, the details thereof;
- (b) the current status of new airport or airstrip development proposals submitted by various States; and
- (c) whether the Government plans to enhance passenger amenities and improve safety standards at existing tier-2 and tier-3 airports and if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)

(a) to (c): A statement is laid on Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 266 FOR REPLY ON 18.12.2025 REGARDING EXPANSION OF AIR CONNECTIVITY UNDER UDAN SCHEME ASKED BY SHRI ZIA UR REHMAN.; (a) & (b): Under the Regional Connectivity Scheme-Ude Desh ka Aam Nagrik (RCS-UDAN), 651 RCS routes have been operationalised, connecting 93 unserved and underserved airports, including 15 heliports and 2 water aerodromes as on 30.11.2025, across the country. In the state of Uttar Pradesh, a total of 87 routes connecting 12 airports have been operationalised. Further, the Government has announced the launch of the modified UDAN Scheme to increase regional connectivity to 120 new destinations across the country including Uttar Pradesh, to cater to 4 crore passengers over the next 10 years. The scheme is currently at the approval stage. As per the Greenfield Airports (GFA) Policy, 2008, if any Airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Prefeasibility Study conducted and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval. Under this policy, Government of India has granted 'In-Principle' approval for 24 greenfield airports across the country, of which 13 airports have been operationalised. (c) The upgradation of infrastructure facilities/passenger amenities at airports is a continuous process, which is undertaken by the Airports Authority of India (AAI) or the Airport Operators, in coordination with the State Governments, depending upon operational requirements, traffic, demand, commercial feasibility etc. Further, DGCA (Directorate General of Civil Aviation) ensures aviation safety through a robust oversight system, including regular surveillance, spot checks, and audits. It follows an Annual Surveillance Plan (ASP) for inspections and ensures that audit findings are addressed with verified corrective actions.
